

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 826
TO BE ANSWERED ON THE 27th July 2026

**PROPOSAL FOR THE EXPANSION OF DIRECT AIR SERVICE FROM
DARBHANGA TO MUMBAI**

826. DR. DHARMSHILA GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is considering a proposal to start direct air services between Darbhanga and Mumbai, if so, the steps taken by Government in this regard; and
- (b) the action plan Government has devised to provide regular, affordable and adequate direct air services between Darbhanga and Mumbai and to increase the number of flights?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): At present, IndiGo and SpiceJet operate 3 and 6 weekly flights, respectively, from Mumbai to Darbhanga.

With the repeal of the Air Corporations Act in March, 1994, the Indian domestic aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type and to select the markets and networks they wish to serve. Accordingly, introduction of air services on any route is a commercial decision of the airline concerned based on market demand, operational and commercial viability, and company policy.
